

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1673
ANSWERED ON:05.03.2015
DEVELOPMENT OF PROJECT BY NLC
Patil Shri Chandrakant Raghunath

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government is aware of the project to be developed by M/s Neyveli Lignite Corporation Ltd. (M/s NLC) in the joint venture with Government of Gujarat PSU, has been dropped;
- (b) if so, the details thereof and the reasons therefor;
- (c) the status of approval of request of the Government of Gujarat for allocation of Lignite Blocks in Bharuch District of South Gujarat to Government of Gujarat or its Public Sector Undertakings (PSUs); and
- (d) the time by which a final decision is likely to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a)&(b): On invitation of Government of Gujarat, Neyveli Lignite Corporation Ltd. (NLC) proposed to develop an integrated Lignite mine cum power project of 1000 MW capacity in joint venture with Government of Gujarat(GPCL Gujarat Power Corporation Ltd.) in 2006. But the proposal could not proceed up to the stage of formation of Joint Venture due to Government of Gujarat demanding 90% of power from the project for the state.
- (c) & (d): In line with the existing Memorandum of Understanding between NLC and Government of Gujarat, Ministry of Coal has already taken a decision to earmark the South of Rajpardi Lignite block, Bharuch District for the purpose of commercial mining by the government companies of Gujarat on the basis of request of Government of Gujarat.